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(b) to (d) I.T.D.C.'s Annual Plan 1998-99 does not include any proposal for the construction of a Hotel in the Vizag area. Accommodation for the convenience of middle class tourists are available in and around the area.

सेना में अधिकारियों के रिक्त पद

- *46. श्री डी॰पी॰ यादवः क्या रक्षा मंत्री यह बताने की कृपा करेंगे किः
- (क) सेना में अधिकारियों के कुल कितने पद इस समय रिक्त हैं:
- (ख) क्या यह सच है कि सेना में अधिकारियों की कमी से सेना का मनोबल गिए हैं: और
- (ग) क्या सरकार ने अधिकारियों के रिक्त पर्दों को भरने हेतु कोई कार्रवाई की है; यदि नहीं, तो इसके क्या कारण हैं?

रक्षा मंत्री (श्री जॉर्ज फर्नांडिस): (क) से (ग) इस समय सेना में 13,271 अफसरों की कमी है। तथांपि, अफसरों की कमी होना कोई नई बात नहीं है। विगत में भी यह कमी अलग-अलग स्तरों पर रही है। अफसरों की कमी से सेना के मनोबल पर प्रतिकूल प्रभाव नहीं पड़ा है।

सेना में अफसर संवर्ग में कमी पूरी किए जाने के लिए विभिन्न उपाय शुरू किए गए हैं, यथा विश्वविद्यालय प्रवेश योजना, राष्ट्रीय कैडेट कोर के "ग" प्रमाण-पन्न धारकों को अल्पकालीन सेवा कमीशन प्राप्त अफसर के रूप में भर्ती किए जाने के लिए उन्हें सम्मिलित रक्षा सेवा परीक्षा में बैठने से छूट देना, महिलाओं की अफसरों के रूप में भर्ती, सेवारत जूनियर कमीशन प्राप्त अफसरों/अन्य रैंकों को विशेष कमीशन प्राप्त अफसरों/अन्य रैंकों को विशेष कमीशन प्राप्त अफसरों/अन्य रैंकों को विशेष कमीशन प्राप्त अफसर संवर्ग में पदोन्नति देना और 10+2 तकनीकी प्रवेश मीजना शुरू करना।

एक व्यावसायिक विज्ञापन एजेंसी की सहायता से 1997-98 के दौरान सेना की छवि-प्रदर्शन का अभियान चलाया गया था। इस दिशा में हुई उपलब्धियों को और समेकित करने के लिए सरकार ने इस अभियान का चरण-11 शरू करने का निर्णय लिया है।

सरकार ने सशस्त्र सेना कार्मिकों के लिए पांचवे केन्द्रीय वेतन आयोग की सिफारिशों में और सुधार करते हुए उन्हें लागू कर दिया है। यह आशा है कि इन सभी प्रयासों के समवेत प्रभाव के फलखरूप भर्ती में वृद्धि होगी, जिससे निकट भविष्य में अफसरों की कमी काफी हद तक दूर हो जाएगी।

Action Plan to fight insurgency in North-East

- *47. SHRI PARAG CHALIHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have since prepared an Action Plan to fight increasing insurgency in North-East region;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Insurgency in the North East has never been looked upon only as a law and order problem. The development and deepening of democratic processes has been the basic framework within which the problems of the North-East have been approached. Development strategy since Independence has been pursued within the broad framework of planning with a view to ensure that people develop along the lines of their own genius and nothing should be imposed on them and that traditional way of life and culture are encouraged. The efforts should be to train and build indigenous teams to do the work of administration and development and that development should come through indigenous social and cultural institutions.

The strategy to curb insurgency includes a willingness to meet and discuss legitimate grievances; resolve that violence would not be tolerated; friendly relations with neighbouring countries; accelerated infrastructural development; stress on employment schemes; and good governance and decentralisation.

The State Governments have formulated their own Action Plans to fight insurgency. The Union Government monitors, cordinates and reinforces these Plans. The steps taken by the Central

Government to curb insurgency include, inter alia, deployment of additional units of Central Para Military Forces and the Army, improved coordination and sharing of intelligence, modernisation/upgradation of State Police Forces, declaration of the most seriously affected areas as disturbed areas and notification of the major insurgent groups as unlawful associations. There is also a scheme under operation to meet security related expenditure of insurgency affected States by the Centre. The entire insurgency situation is kept under watch and is reviewed from time to time.

Inconvenience faced by passengers at certain airports

*48. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of DEFENCE be pleased to state:

- (a) whether some airports of Indian Air Force and Indian Navy in the country are used for the operation of civil flights;
- (b) if so, the names of such airports and since when these are being used;
- (c) whether the passengers at these airports have to face inconvenience due to security and administrative controls enforced by the officers of the Indian Air Force: and
- (d) if so, the remedial steps proposed to be taken by Government in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

- (b) A list of such airports is enclosed as "Statement." (See below)
- (c) The security and administrative control is exercised by the Bureau of Civil Aviation Security (BCAS)/MOCA (Ministry of Civil Aviation). They have intimated that no such complaints have been received from the passengers.
 - (d) Question does not arise.

Statement

List of Aerodromes used by civil flights

- *1. Agra
- *2. Bagdogra
- *3. Bhui
- *4. Chandigarh
- *5. Gwalior
- *6. Jaisalmer
- *7. Jamnagar
- *8. Jammu
- *9. Jodhpur
- *10. Jorbat
- *11. Kumbhigram
- *12. Leh
- *13. Pune
- *14. Srinagar
- *15. Tezpur
- 16. Kochi — 1954
- 17. Goa — 1964
- 18. Portblair — 1984 **— 1986**
- 19. Vizag *20. Bangalore

*Note—Since prior to 1994 no civil flight procedure was existing, the exact date of commencement of civil flight is not available.

Chamba Killings

*49. SHRI K.M. SAIFULLAH: Will the Minister of HOME AFFAIRS be pleased to state the lessons we learnt from the Chamba Killings in August, 1998 and other security blunders?

MINISTER OF AFFAIRS (SHRI L.K. ADVANI): While the Chamba Killings was not a security blunder, they indicate the intentions of the Pak sponsored militants to spread the arc of terrorist violence beyond J&K as well as to vitiate the atmosphere of the country by creating a communal divide.

Policy for reimbursement of securityrelated expenditure to States

- *50. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a policy for reimbursement of security-related expenditure to in-